THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-23/2022/ 500 /R. Cell

Dated Guwahati the 13th December, 2022

The Gauhati High Court has been pleased to recommend the following 7 (seven) Grade-III officers of Mizoram Judicial Service, in order of seniority, for promotion to Grade-II of the Service, *in seriatim*.

| SI. No. | Name of the Officer | Present Place of posting |
|------------|-------------------------------|--|
| 1. | Ms. Cacy Malsawmtluangi Ralte | Sr. Civil Judge-cum-Chief Judicial Magistrate, Kolasib, (on officiating basis) |
| 2. | Ms.Renee Lalremsiami | Chief Judicial Magistrate, Lawngtlai, (on officiating basis) |
| 3. | Ms. Lalhriatpuii | Sr. Civil Judge-cum-Chief Judicial Magistrate, Siaha, (on officiating basis) |
| 4. | Ms. Lalthansiami Hnamte | Sr. Civil Judge, Lawngtlai, (on officiating basis) |
| 5. | Mr. Andrew Lalhruaitluanga | Sr. Civil Judge, Aizawl, (on officiating basis) |
| 6. | Mr. V Vanlalhriata | Sr. Civil Judge-cum-Chief Judicial Magistrate, Champhai, (on officiating basis) |
| 7. | Ms. Lalrinpuii | Civil Judge-cum-Judicial Magistrate, 1 st Class, Lunglei, |

The above select list shall remain valid for 1 (one) year.

By Order,

(R. Baruah)

Registrar (Vigilance)-cum-In Charge, Recruitment Cell

Memo No.HC.XXXVII-23/2022/ 500 A /R. Cell

Dated Guwahati the 13th December, 2022

Copy to:

- 1. Registrar General, Gauhati High Court, Guwahati.
- 2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
- 3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.

| 4. | Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram for information and | | | |
|--|--|---------|--|--|
| | necessary action. | | | |
| 5. | Joint Registrar (), Gauhati High Court, Guwahati. | | | |
| 6. | Deputy Registrar (), Gauhati High Court, Guwahati. | | | |
| 7. | Assistant Registrar (), Gauhati High Court, Guv | vahati. | | |
| 8. | Administrative Officer (Judicial),, Gauhati High | Court, | | |
| | Guwahati. | | | |
| 9. | Project Manager for uploading the Notification in the official website of the | ne High | | |
| | Court, immediately, under the caption "Notification dated 13-12 | 2-2022 | | |
| | regarding select list in connection with regular promotion from Gra | de-III | | |
| | to Grade-II of Mizoram Judicial Service" with a scroll in the home page. | | | |
| 10. |). P.S. to Hon'ble Mr. Justice, Gauha | ti High | | |
| | Court, Guwahati for favour of his Lordship's kind information. | | | |
| 11. | I. P.S. to Hon'ble Mrs. Justice, Gauha | ti High | | |
| | Court, Guwahati for favour of her Ladyship's kind information. | | | |
| 12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati. | | | | |
| 13. | 3. The High Court Notice Board. | | | |

(R. Baruah)

Registrar (Vigilance)-cum-In Charge, Recruitment Cell,

Gauhati High Court, Guwahati-1